

PAPERS LAID ON THE TABLE

Report and Accounts (2002-2003) of the National Scheduled Tribes Finance Corporation, New Delhi and related papers

THE MINISTER OF TRIBAL AFFAIRS AND THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P R KYNDIAH) Sir, I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers,:

- (a) Second Annual Report and Accounts of the National Scheduled Tribes Finance and Development Corporation (NSTFDC), New Delhi, for the years 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Review by Government on the working of the above Corporation [Placed in Library See No. LT.481/04]

Report of the Law Commission

THE MINISTER OF LAW AND JUSTICE (SHRI H R BHARDWAJ) Sir, I lay on the Table a copy (in English and Hindi) of the One Hundred and Eighty-eighth Report of the Law Commission of India on proposals for constitution of Hi-tech fast-track commercial divisions in High Courts, December, 2003. [Placed in Library See No. L T 653/04]

- I. **Report of UGC, New Delhi and related papers**
- II. **Accounts (2001-2002) of the Assam University, Silchar and related papers.**
- III. **Report and Accounts (2001-2002) of the West Bengal District Primary Education Programme, Kolkata and related papers.**
- IV. **Report and Accounts (2002-03) of Sant Longowal Institute of Engineering and Technology the Longowal, Punjab and related papers.**
- V. **Report and Accounts (2002-03) of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow and related papers**

VI. Report and Accounts (2002-03) of the Uttar Pradesh Education for All Project Board (District Primary Education Programme-III), Lucknow and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI) : Sir, I lay on the Table:-

I. (1) A copy each (in English and Hindi) of the following papers, under section 18 of the University Grants Commission Act, 1956:

- (a) Annual Report of the University Grants Commission, New Delhi, for the year 2002-2003
- (b) Review by Government on the working of the above Commission.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above [Placed in Library. See No. L.T.494/04]

II. A copy each (in English and Hindi) of the following papers:

- (a) Annual Accounts of the Assam University, Silchar, for the year 2001-2002 and the Audit Report thereon, under sub-section (4) of section 31 of the Assam University Act, 1989.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 598/04]

III. (a) Annual Report and Accounts of the West Bengal District Primary Education Programme, (DPEP), Kolkata, for the year 2001-2002, togetherwith the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No L.T.597/04]

IV. (a) Annual Report and Accounts of Sant Longowal Institute of Engineering and Technology (SLIET), Longowal, Punjab, for

the year 2002-2003, togetherwith the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.596/04]

V. (a) Annual Report and Accounts of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow, for the year 2002-2003, togetherwith the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.594/04]

VI. (a) Annual Report and Accounts of the Uttar Pradesh Education for All Project Board (District Primary Education Programme-III), Lucknow, for the year 2002-2003, togetherwith the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.593/04]

- I. **Report and Accounts (2002-03) of the National Backward Classes Finance and Development Corporation, New Delhi and related papers.**
- II. **Report and Accounts (2002-03) of the National Scheduled Castes Finance and Development Corporation, New Delhi and related papers.**
- III. **Report and Accounts (2002-03) of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, New Delhi and related papers.**